

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 205
(IB)-55/ND/2024

IN THE MATTER OF:

Globe Fincap Limited

...

Applicant/Petitioner

Versus

Alps Motor Finance Limited

...

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 10.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the FC : Adv. Nishant Bhatia

For the Respondent : Adv. GP Madaan, Adv. Aishwarya Adlakha

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 16.04.2024.

Sd/-
(COURT OFFICER)